

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
M/s. SNEHANJALI AND S.B. DEVELOPERS PRIVATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY AT CHUNABHATTI, SION, MUMBAI**
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**RELEVANT PARTICULARS**

1.	Name of the corporate debtor	M/s. Snehanjali and S.B. Developers Private Limited CIN:U45309MH2019PTC319525
2.	Address of the registered office	198, Ground Floor, Rajpipla Linking Road, Santacruz (West), Mumbai, Maharashtra - 400054
3.	URL of website	No website of the Corporate Debtor
4.	Details of place where majority of fixed assets are located	Chunabhatti, Sion, Mumbai, Maharashtra
5.	Installed capacity of main products/services	N.A
6.	Quantity and value of main products/ services sold in last financial year	As per the unaudited financial statements of FY23, Revenue from operations is Rs. 12.53 crores
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available on request to o2snehanjali.cirp@gmail.com Relevant dates for subsequent events are available in the EOI Process document which can be obtained by sending request to the process email ID.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	(I)All applicants who are not disqualified under section 29A of IBC, 2016. (II)The existing home buyers and past developers associated with the Corporate Debtor as well as their related/connected entities are not eligible.
10.	Last date for receipt of expression of interest	20/05/2024
11.	Date of issue of provisional list of prospective resolution applicants	Latest by 30/05/2024
12.	Last date for submission of objections to provisional list	5 days of issuance of list of PRAs i.e. by 04/06/2024.
13.	Process email id to submit EOI	o2snehanjali.cirp@gmail.com (subject: EOI)

Sd/-Dinesh Kumar Deora
Resolution Professional

For M/s. Snehanjali and S.B. Developers Private Limited

Reg. No: IBBI/IPA-002/IP-N00958/2020-2021/13041

B-202, ABT Apartment, Rani Sati Marg,
Malad (East), Mumbai - 400097

Date: 05/05/2024

Place: Mumbai